

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2888  
ANSWERED ON:11.12.2012  
NATIONAL AGRICULTURAL INSURANCE SCHEME  
Bali Ram Dr. ;Sainuji Shri Kowase Marotrao

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the number of farmers included under the National Agricultural Insurance Scheme (NAIS) and claims made and settled during the current year, State-wise including Maharashtra;
- (b) the time by which the pending claims are likely to be settled;
- (c) whether several States have urged the Union Government to make changes in the NAIS for inclusion of average production calculation to be taken into account;
- (d) if so, the details thereof along with the action taken by the Union Government in this regard; and
- (e) the steps being taken by the Government to encourage farmers to avail the benefit of the scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a): As per provisions of NAIS, claims are worked out and settled on the basis of yield data submitted by the State Government. Last date for submission of yield data by States to the implementing agency for Kharif 2012 season is 31st January/31st March, 2013. Rabi 2012-13 season has just started, therefore, coverage details are not available. However, coverage details for Kharif 2011 and Rabi 2011-12 are annexed.

(b): Claims are settled according to availability of yield data from the States and share of funds from Central and State Governments.

(c) & (d): Based on the recommendations of Joint Group constituted by Government of India (GOI) and views of stakeholders including States, Modified NAIS has been approved by GOI for implementation in 50 districts on pilot basis from Rabi 2010-11. Under MNAIS calculation of threshold yield i.e. average yield has been improved by excluding 2 declared calamity years.

(e): Under NAIS, flat rates of premium are charged for food and oil seeds crops from the farmers with 10% subsidy to small & marginal farmers to make the scheme affordable to them. Besides, continued efforts are being made to create awareness about NAIS by the implementing agency in coordination with the implementing States since inception to encourage the farmers to come forward to get crops insured. The salient activities for campaigning involve the publicity of features & benefits of the scheme through advertisements in leading national/local news-papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs/mela/gosti, organization of workshops/trainings etc.